

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
STARRED QUESTION NO. 132
TO BE ANSWERED ON 09.03.2017

Job Opportunities in Drought Hit Areas

***132. SHRI J.C. DIVAKAR REDDY:
SHRIMATI KOTHAPALLI GEETHA:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has formulated any comprehensive policy to provide more jobs for drought hit areas under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) and if so, the details thereof;
- (b) the extent to which this policy is likely to be helpful in providing jobs to the poor in various States including Andhra Pradesh;
- (c) the other steps taken or proposed to be taken for provision of more jobs in drought hit areas of the country under MGNREGS, State/UT-wise including Andhra Pradesh; and
- (d) the number of poor people benefited through MGNREGS during the last three years and the current year so far, State/ UT-wise including Andhra Pradesh?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a) to (d): A Statement is laid on the Table of the House.

Statement in reply to Parts (a)to(d) of Lok Sabha Starred Question No. 132 for 09.03.2017.

(a)to(d): The Ministry of Rural Development provides 50 days of additional employment in notified areas of drought affected States under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) on recommendation of the Ministry of Agriculture and Farmers' Welfare. The number of households who have been benefited from this policy is given at **Annexure-I**.

Accordingly a provision of additional employment of 50 days over and above 100 days per household under MGNREGA has been made in Karnataka, Madhya Pradesh, Rajasthan, Uttarakhand, Uttar Pradesh Tamil Nadu and Andhra Pradesh during the Financial Year 2016-17. Details of households provided employment to job card holders in States/UTs including Andhra Pradesh under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the last three years and the current year (as on 03.03.2017) is indicated at **Annexure-II**.

Annexure-I referred in reply to parts (a)to(d) of Lok Sabha Starred Question No. 132 dated 09.03.2017.

(In lakh)

No.	State	No. of HHs provided employment			
		2013-14	2014-15	2015-16	2016-17 till 03/03/2017
1	ANDHRA PRADESH	60.40	32.97	36.03	37.55
2	ARUNACHAL PRADESH	1.40	1.36	1.81	1.92
3	ASSAM	12.62	9.67	15.02	13.70
4	BIHAR	20.59	10.36	14.89	20.52
5	CHHATTISGARH	25.12	17.48	21.74	19.87
6	GUJARAT	5.79	5.13	5.57	6.50
7	HARYANA	3.25	2.18	1.69	2.59
8	HIMACHAL PRADESH	5.39	4.53	4.23	4.84
9	JAMMU AND KASHMIR	6.58	3.32	6.53	4.63
10	JHARKHAND	11.39	11.11	11.26	16.24
11	KARNATAKA	14.50	10.95	12.37	16.18
12	KERALA	15.24	13.80	15.06	14.17
13	MADHYA PRADESH	29.09	27.89	27.02	24.40
14	MAHARASHTRA	11.44	11.60	12.75	13.39
15	MANIPUR	4.55	4.69	4.74	5.04
16	MEGHALAYA	3.64	3.51	3.68	3.89
17	MIZORAM	1.78	1.94	1.90	1.89
18	NAGALAND	4.08	4.05	4.17	4.19
19	ODISHA	17.10	14.68	19.98	17.89
20	PUNJAB	4.12	2.89	4.74	5.17
21	RAJASTHAN	36.15	36.85	42.21	44.09
22	SIKKIM	0.63	0.57	0.65	0.66
23	TAMIL NADU	62.68	56.58	60.53	61.48
24	TELANGANA		24.63	25.62	23.93
25	TRIPURA	5.91	5.82	5.70	5.76
26	UTTAR PRADESH	49.95	39.16	54.36	47.51
27	UTTARAKHAND	3.97	4.56	5.44	5.14
28	WEST BENGAL	61.33	51.20	61.11	53.04
29	ANDAMAN & NICOBAR	0.17	0.13	0.09	0.09
30	GOA	0.05	0.07	0.06	0.06
31	LAKSHADWEEP	0.006	0.005	0.001	0.00008
32	PUDUCHERRY	0.39	0.30	0.33	0.31
	Total	479.30	413.97	481.31	476.63

Annexure-II referred in reply to parts (a)to(d) of Lok Sabha Starred Question No. 132 dated 09.03.2017.

HHs provided more than 100 days of employment in drought affected location (FY 2016-17 as on 06.03.2017).

State	HHs Provided More than 100 days of employment
ANDHRA PRADESH	145072
KARNATAKA	110172
MADHYA PRADESH	71700
RAJASTHAN	176432
TAMIL NADU	349197
UTTAR PRADESH	15224
UTTARAKHAND	11548
Total	879345